CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 406/96

Monday this the 8th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.Balasubramanian, DieselAssistant, Southern Railway, Shornur, residing at Railway Quarters No.240-B Near Ganeshagiri Temple Ganeshagiri, Shornur-3.

... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

- Union of India through the General Manager, Headquarters Office, Park Town PO, Madras.3.
- 2. The Divisional Personnel Officer,
 Southern Railway,
 Palghat Division, Palghat. Respondents

(By Advocate Mr. P.A. Mohammed, Standing Counsel for Railways)

The application having been heard on 8th April, 1996 the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondents to publish the final seniority list of Diesel Assistants/Firemen (Palghat Division) considering his representation A2.

2. Standing counsel for Railways appearing on notice submitted that A2 representation will be considered on its merits before a final seniority list

is drawn up. He submits further that the final seniority list will be published in four month's time from today. We record the submissions. We make it clear that promotions, if any, made on the basis of the provisional seniority list will naturally be provisional.

3. Original Application is disposed of as aforesaid. No costs.

Dated 8th day of April, 1996.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

*ks84/-

List of Annexure

Annexure A2: A true copy of the representation dt. 5.12.95 submitted by the applicant to the 2nd respondent.